

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:765
ANSWERED ON:27.11.2014
TOLL TAX
Hegde Shri Anant Kumar Dattatreya

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria laid down by the Government for fixing of toll tax on National Highways in the country;
- (b) whether the toll tax collected from the National Highways is uniformly levied on the vehicles across the country;
- (c) if so, whether it has been reported to the Government that the amount of toll collected from the users on several sections of various National Highways is less than the administrative and maintenance expenditure incurred thereon; and
- (d) if so, the details of the said sections of National Highways along with action proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) Government has notified the National Highways Fee (Determination of Rates & Collection) Rules, 2008 on 5.12.2008, as amended from time to time for the projects taken up on or after 05.12.2008. For the stretches complete before 5th December, 2008 the fee collection is as per the National Highways (collection of Fees by any person for the use of Section of National Highways/ Permanent Bridge/Temporary Bridge on National Highways) Rules, 1997; and the National Highways (Rate of fee) Rules, 1997 for those completed after the date of notification of these Rules. The above mentioned rules have been notified under Section 7 of the National Highways Act, 1956. The user fee on a stretch of National Highways is collected as per the individual Notifications published in the Official Gazette by the Central Government. In case where a particular stretch of National Highway is entrusted to a State Government/UT, they comply with the Notification issued by the Central Government.
- (b) User fee is levied and collected as per applicable fee rules and provisions of the concession agreement.
- (c) No, Madam.
- (d) Does not arise.